

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 35**

**IA No. 1399/106/2023**

**In**

**CP (IB) No. 244/Chd/Pb/2022  
(Admitted)**

**Under Section 94, IBC 2016  
R 11 NCLT 2016**

**In the matter of:-**

Vikramjit Singh Kochar, PG  
Kochar Overseas Pvt. Ltd.

...Petitioner

**Present:** Ms. Shruti Sharma, Proxy Counsel for Mr. Biswa Ranjan Chatterjee,  
Advocate for the applicant-RP.

A date is requested by the learned proxy counsel for the applicant-RP on the  
ground that the main counsel could not appear today due to some personal difficulty.

List on 18.09.2023.

**Sd/-  
(Subrata Kumar Dash)  
Member (Technical)**

June 16, 2023  
PKA

**Sd/-  
(Harnam Singh Thakur)  
Member (Judicial)**